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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.679/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th February 2018, 10.30 A.M

Name of the Company	King Fisher Distributors Pvt.Ltd.-Vs-ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI AGARWAL

PETITIONER

ORDER

Ld. Pr. CS on behalf of the appellant is present.

The Registrar of Companies, West Bengal's report received.

Appellant is directed to file rejoinder along with income tax returns and statement of bank accounts in respect of all the defaulting years by way of supplementary affidavit.

List it on 13/04/2018 for hearing.

(Jinan K.R.)
Member (J)